

**NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the Advocates, litigants and parties appearing in person that **on every Friday**, for the **second session (evening)** with effect from **13<sup>th</sup> December, 2019** :

**I**

**At 2.30 p.m.** the **Special Division Bench** comprising of the **Hon'ble Shri Justice Dama Seshadri Naidu** and the **Hon'ble Kum. Justice Nutan D. Sardesai** will take up the matters notified on the Board in **Court Hall No. 3.**

By Order,

Sd/-

High Court of Bombay at Goa,  
Panaji, Goa

Date : 09.12.2019

(Kiran A. Bagi)  
**Registrar (Judicial)**